

DIVISION BENCH  
COURT - I

O-218

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA)/161(KB)2023  
IN  
C.A.(CAA)/147(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>BRIGHTWAYDEALCOM PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearances via video conference/physically**

Ms. Meenakshi Manot, Adv. ] For the Petitioner  
Mr. Arun Kumar Mishra, Adv. ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. None appears for the RD-ER, MCA.
3. Post this matter on **01.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)